

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 577/2017

New Delhi this the 16th day of February, 2017

**Hon'ble Shri Shekhar Agarwal : Member (A)
Hon'ble Shri Raj Vir Sharma : Member (J)**

Manoj Negi
Ex Staff Car Driver UPSC
Age 24 years
S/o Sh. Shyam Singh,
R/o A-7/135 FF, Sec 17,
Rohini, New Delhi-85.

...Applicant

(By Advocate : Mr. Padma Kumar S.)

Versus

1. Union of India, through
Secretary
Union Public Service Commission,
Dholpur House 9 Shahjahan Road,
New Delhi-69.
2. Joint Secretary (Admn),
Union Public Service Commission,
Dholpur House,
Shahjahan Road,
New Delhi-69.

...Respondents

O R D E R (ORAL)

Mr. Shekhar Agarwal : Member (A)

The applicant is seeking a direction to the respondents to decide his statutory appeal dated 21.09.2016 filed against the order of the disciplinary authority dated 12.08.2016.

2. In view of the limited prayer made by the applicant, we dispose of this O.A at the admission stage itself without issuing notice to the respondents and without going into merits of the case with a direction to them to decide the pending appeal of the applicant within a period of three months from the date of receipt of a certified

copy of this order. They shall communicate decision to the applicant by way of a reasoned and speaking order.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

/Mbt/